

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6734

ANSWERED ON:08.05.2013

ALLOCATION OF FUNDS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government had allocated much less budget to the State of Gujarat under various educational schemes in the recent past as compared to other States of the same size;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to reimburse the amount spent by the Government of Gujarat under various schemes since 2001-02; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): The Ministry of Human Resource Development (MHRD) does not make state-wise allocations for education. However, the grants are released to the State Governments/ Institutions by the MHRD for the Centrally Sponsored Schemes on the basis of the proposals received, the availability of resources and the progress of utilization of funds earlier released under each scheme. The grants released under the various Centrally Sponsored Schemes (Sarva Shiksha Abhiyan, Mahila Samakhya, Teacher Education, Appointment of Language Teachers, Adult Education & Skill Development / Saakshar Bharat, Access &

Equity, Incentives to Girls for Secondary Education, Rashtriya Madhyamik Shiksha Abhiyan, Model Schools, Girls Hostels, Integrated Education for Disabled Children, Information Communication Technology, Education in Human Values, Mid Day Meal, Infrastructure Development of Minority Institutes, Quality Education in Madrasas, Setting up of Polytechnics and National Means cum Merit Scholarship) of the Ministry of Human Resource Development to Gujarat State during the last three years are as under:

Year 2009-10 2010-11 2011-12

Grants 55615.30 94196.80 139915.32
(Rs. in lakhs)

From the above table, it is seen that the grants released under the Centrally Sponsored Schemes to the State of Gujarat have been significantly increasing every year.

(c) & (d): The grants are released for the Centrally Sponsored Schemes on a fund sharing basis between the Centre and the States as per the approved norms of each scheme. Hence, the question for the reimbursement of the amount spent by the Government of Gujarat under the various schemes since 2001-02 does not arise.